

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 316.
TO BE ANSWERED ON MONDAY, THE 18TH DECEMBER, 2017.**

e-BIZ PORTAL

316. DR. KIRIT P. SOLANKI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the services including State level services currently offered on the e-Biz portal of the Government;
- (b) whether the e-Biz portal has experienced any technical glitches and if so, the details thereof and the corrective steps taken by the Government to prevent such technical glitches in the future; and
- (c) whether the e-Biz portal has improved the ease of doing business in the country and if so, the details thereof?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)
THE MINISTER OF STATE
IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a): The details of the services including State level services currently offered on the e-Biz portal of Department of Industrial Policy & Promotion are given below:-

List of Central Government Services:

S. No.	Ministry/ Dept. Name	Service Name	Launch Date
1.	Employee's State Insurance Corporation	Employer Registration	12.12.2014
2.	Department of Industrial Policy and Promotion	Industrial License	20.01.2014
3.	Department of Industrial Policy and Promotion	Industrial Entrepreneur Memorandum	20.01.2014
4.	Ministry of Corporate Affairs	Name Availability	19.02.2015
5.	Ministry of Corporate Affairs	Director Identification Number	19.02.2015
6.	Ministry of Corporate Affairs	Certificate of Incorporation	19.02.2015
7.	Ministry of Corporate Affairs	Commencement of Business*	19.02.2015
8.	Ministry of Corporate Affairs	Name Reservation of Limited Liability Partnership	11.04.2017

9.	Ministry of Corporate Affairs	Incorporation of Limited Liability Partnership	11.04.2017
10.	Central Board of Direct Taxes	Issue of Permanent Account Number (PAN)	19.02.2015
11	Central Board of Direct Taxes	Issue of Tax Deduction Account Number (TAN)	19.02.2015
12	Reserve Bank of India	Advanced Foreign Remittance (AFR)	19.02.2015
13	Reserve Bank of India	Foreign Collaboration-General Permission Route (FC-GPR)	19.02.2015
14	Employees' Provident Fund Organization	Employer Registration	19.02.2015
15.	Petroleum and Explosives Safety Organization	Issue of Explosive License	19.02.2015
16.	Directorate General of Foreign Trade	Importer Exporter Code License	19.02.2015
17.	Reserve Bank of India	Foreign Currency- Transfer of Shares**	24.08.2015
18.	Department of Heavy Industry (DHI)	Issue of custom duty concession certificate to entrepreneurs under project import scheme	1.10.2015
19.	Central Board of Direct Taxes (CBDT)	Changes or correction in PAN data	1.10.2015
20.	Ministry of Labour and Employment (MoL&E)	Registration under the Contract Labour Act, 1970	28.10.2015
21.	Ministry of Labour and Employment (MoL&E)	Registration under the Building and other construction workers Act, 1996	28.10.2015
22.	Ministry of Labour and Employment (MoL&E)	Registration under the Inter-State Migrant Workmen Act, 1979	28.10.2015
23.	Ministry of Environment, Forests and Climate Change (MoEF & CC)	Terms Of Reference (TOR)	6.10.2016
24.	Ministry of Environment, Forests and Climate Change (MoEF & CC)	Application for Environment Clearance	6.10.2016

Note: * Withdrawn from e-Biz Portal w.e.f. 15.07.2015 pursuant to the company's amendment Act, 2015.

** FC-TRS is additional service integrated and launched with e-Biz portal w.e.f. 24.08.2015 on request of RBI.

List of State services:

14 services of Andhra Pradesh (launched on 18 September 2015), 2 services of NCT of Delhi (launched on 1 October 2015) and 15 services of Odisha (launched on 14 February 2016) are available on e-Biz portal.

Andhra Pradesh (14 Services)		
S.No.	Department Name	Service Name
1	AP-Ground Water Department	Permission to draw Ground Water
2	AP-Department of Factories	Approvals of plans from Factories Department

3	AP-Department of Factories	Factories License
4	AP-Department of Factories	Annual Filing under Factories Act
5	AP-Fire Department	NOC from Fire Services Department
6	AP-Department of Industries	Industrial Incentives(Power)
7	AP-Department of Industries	Industrial Incentives (VAT)
8	AP-Department of Industries	Allotment of Scarce raw materials
9	AP-Department of Industries	MSME Registration
10	AP-Department of Industries	NOC Acknowledgement from GM, DIC for MSME
11	AP-Department of Drug Controller	License for manufacturing Bulk Drugs and Formulations
12	AP - Department of Town & Country Planning	Permission from TCP for Site and Building
13	AP-Commercial Taxes Department	VAT Registration
14	AP-Commercial Taxes Department	CST Registration

Delhi (2 Services)		
S.No.	Department Name	Service Name
1.	Factories Department	Factory Filing
2.	BYPL(BSES Yamuna Power Limited)	New Power Connection

Odisha (15 Services)		
S.No.	Department Name	Service Name
1.	Industries Department, Odisha	Project Evaluation including Allotment of Land or Shed in Industrial Estate or Area
2.	Labour Directorate, Odisha	Registration under Shops and Establishment Act
3.	Directorate of Factories & Boilers, Odisha	Registration under Boilers Act
4.	Department of Energy, Odisha	Application For New Power Connection
5.	Directorate of Factories & Boilers, Odisha	Approvals of Plan under Factories Act 1948
6.	Directorate of Factories & Boilers, Odisha	Registration of Establishments employing Contract Labour
7.	Directorate of Factories & Boilers, Odisha	Factories License under Factories Act 1948
8.	Water Resources Department, Odisha	Permission to draw Water for Industries-Ground Water
9.	Water Resources Department, Odisha	Permission to draw Water for Industries-Surface Water
10.	Housing and Urban Development Department, Odisha	Permission for Site and Building
11.	Commercial Taxes Organization, Odisha	Application for registration under Odisha Value Added Tax Rule
12.	Commercial Taxes Organization, Odisha	Completion cum Occupancy Certificate

13.	Odisha State Pollution Control Board	Consent to Establish under Water Act, 1974 and Air Act, 1981
14.	Odisha State Pollution Control Board	Consent to Operate under Water Act, 1974 and Air Act, 1981
15.	Commercial Taxes Organization, Odisha	Application for registration under Section 7(1) or 7(2) of The Central Sales Tax Act

- (b): e-Biz portal has not experienced major technical glitches. Stakeholders viz., M/s Infosys Ltd., National Informatics Center (NIC) and National e-Governance Services Delivery Gateway (NSDG) carry out periodic maintenance activities of their respective systems that require shutdown of the e-Biz portal for short period of time. Such outages of the e-Biz portal are done with due notifications to business users through various electronic modes.
- (c): Since the launch of the services on e-biz portal, 47993 registered users have submitted 78620 applications on the portal till date. The total visitor count on the portal is 1561749. Major services availed include (a) Industrial License, (b) Industrial Entrepreneurs' Memorandum, (c) Advance Foreign Remittance (AFR), (d) Foreign Collaboration - General Permission Route (FC-GPR) and (e) Foreign Collaboration - Transfer of Shares (FC-TRS).
